

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 40

IA 2932/2024 In C.P. (IB)/68(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: IDBI TRUSTEESHIP SERVICES LIMITED
V/s MR. ADITYA RAHEJA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Ryan D'souza, Advocate a/w Ms. Astha Ojha, Advocate i/b DSK
Legal appeared for the Petitioner.
2. Adv. Ashish V Jha appeared for the Resolution Professional.
3. IA No. 2932/2024 is wrongly on board.
4. Matter is already listed on **11.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna